

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2941
(To be answered on the 4th January 2018)**

Measures for Persons with Reduced Mobility

**2941. SHRI ANURAG SINGH THAKUR
DR. KIRIT SOMAIYA**

**Will the Minister of CIVIL AVIATION
नागर विमानतल मंत्री**

be pleased to state:-

- (a) the various measures taken by the Ministry for Persons with Reduced Mobility (PRM);**
- (b) the details on the Ashok Kumar Committee's report on facilities for PRM being implemented and the airports that have started the process of standardization of equipment for PRMs;**
- (c) whether this policy for facilitating the PRMs has also been included in the policy on Regional and Remote Air Connectivity and if so, the details thereof;**
- (d) whether the Government has sought suggestions from the general public and other stakeholders regarding implementation of new guidelines by CISF for differently abled persons at the airports, if so, the details thereof;**
- (e) whether Government is aware that due to outdated guidelines, passengers with prosthetic limb face great difficulty during screening/security checks at airports and if so, the details thereof; and**
- (f) whether the Government proposes to expedite implementation of the new guidelines for screening of/treatment of differently abled persons by the CISF personnel at the airports and if so, the progress towards implementation of these proposed new guidelines ?**

ANSWER

**Minister of State in the Ministry of CIVIL AVIATION
नागर विमानतल मंत्रालय में राज्य मंत्री**

(Shri Jayant Sinha)

(a) and (b): Directorate General of Civil Aviation (DGCA) has amended

Civil Aviation Requirements (CAR), Section-3-Air Transport, Persons with Disability and / or Persons with Reduced Mobility (PRM), to standardize the conditions for travel of persons with disabilities and reduced mobility by air in order to protect them against any form of discrimination and to ensure that they receive all possible assistance during their travel. Bureau of Civil Aviation Security (BCAS) has also issued Aviation Security (AVSEC) Circular regarding Standard Operating Procedure for screening of passengers with special needs and medical conditions.

At all International and Domestic operational airports under Airports Authority of India (AAI), retro fitting of Braille symbols & auditory signals in existing lifts, provision of ramps and Toilets for Persons with Reduced Mobility has been completed under the Accessibility India Campaign. Barrier free facilities for persons with disabilities (Divyang Jan) has been provided at AAI airports like wheel chair friendly security check enclosures, toilets for the physically challenged with signage, wheel chair friendly lifts, wide Elevator facility for convenient movement of physically challenged passengers, earmarked area on the city-side for disembarkation of physically challenged passengers, ambulift facility on demand, ramps for physically challenged persons both on city side and air-side, earmarked parking slots in the car parking area for physically challenged passengers.

(c) : The Regional Connectivity Scheme (RCS) has been launched with an aim to stimulate/ promote air connectivity by making it affordable to all persons including PRM and policy with regard to facilitating the PRMs is uniformly applicable to all airports in the country engaged in civil aviation operations.

(d) to (f): The BCAS has issued an Addendum with a clear Standing Operating Procedure (S.O.P.) to refine the guidelines for screening of differently abled people at the airports and this S.O.P. is implemented by CISF/State Police. The BCAS, before issuing the Addendum, also sought suggestions from general public and other stakeholders which has come into effect from 3.10.2017 and to avoid difficulties in screening of PRMs, it is now done in presence of a gazetted officer in-charge along with security hold area in-charge as per codified sequence of screening in respect of prosthetics.
